



**Central Administrative Tribunal
Principal Bench, New Delhi**

**C.P. No.152/2020
O.A. No.3163/2018
M.A No.1391/2020**

This the 15th day of February, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Arun Mishra,
S/o. Late Dr. Laxmi Kant Mishra,
Age 58 years,
Resident of 78 PoorviMarg,
(C/o. Mrs. K. Jha) VasantVihar,
New Delhi, 110 057. ...Applicant

(By Advocate : Ms. Pooja Dhar)

Versus

1. Dr. C. Chandramouli, Secretary,
Department of Personnel and Training,
Ministry of Personnel, Pension and Public
Grievances,
Government of India,
North Block, New Delhi – 110 011.

2. ShriRajivaSinha, Chief Secretary,
State of West Bengal,
13th Floor, Nabanna,



Howrah-711 102.

...Respondents

(By Advocate : Mr. Rajeev Kumar and Ms. Madhumita Bhattacharjee)

ORDER (Oral)

Justice L. Narasimha Reddy, Chairman:

This Contempt Petition is filed alleging that the respondents did not implement the order dated 21.08.2019 passed by this Tribunal in OA No. 3163/2018.

2. Today, it is brought to our notice that the respondents filed W.P. (c) No. 7917/2020 before the Hon'ble High Court and the interim order was passed staying the operation of the order in the OA. Therefore, we close the CP leaving it open to the parties to take further steps depending upon the outcome of the Writ Petition.

(Aradhana Johri)
Member (A)

lg/mbt/ns/sd

(Justice L. Narasimha Reddy)
Chairman